

Statement 6: Financing of Gross Fiscal Deficit - As Per cent of Total - 2019-20 (Accounts)

(Per cent)

State/UT	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from LIC, NABARD, NCDC, SBI and other Banks	Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus (-)/ Deficit (+)	Gross Fiscal Surplus (-)/ Deficit (+) (Col.2 to 12)
1	2	3	4	5	6	7	8	9	10	11	12	13
1. Andhra Pradesh	84.3	1.8	-3.0	1.2	2.6	3.1	22.6	2.6	1.0	-0.1	-16.2	100.0
2. Arunachal Pradesh	124.8	-2.5	31.1	9.9	106.6	153.9	-29.9	-1,034.3	-529.8	-0.4	1,270.7	100.0
3. Assam	74.2	-0.3	-5.1	5.9	6.5	4.6	5.8	-2.8	-1.0	-	12.1	100.0
4. Bihar	184.4	2.6	-15.4	8.5	1.6	-16.0	14.0	-46.7	-6.5	-	-26.4	100.0
5. Chhattisgarh	61.1	0.4	-2.5	1.7	4.4	4.5	-2.9	-	0.4	-	33.0	100.0
6. Goa	105.9	-2.8	-10.8	-3.4	4.1	11.1	9.8	-5.7	3.2	-0.3	-11.2	100.0
7. Gujarat	116.3	-	-14.8	7.4	-	1.5	10.0	-6.8	0.4	-	-14.1	100.0
8. Haryana	67.8	-0.5	-3.3	30.3	4.1	6.3	-1.6	-	-0.2	-0.3	-2.5	100.0
9. Himachal Pradesh	79.6	-0.3	-10.2	5.3	21.2	42.9	3.1	-25.1	1.7	-0.5	-17.9	100.0
10. Jharkhand	70.4	3.1	-9.6	2.7	0.1	50.0	15.4	1.1	-0.2	6.3	-39.3	100.0
11. Karnataka	111.4	-2.0	-4.3	0.4	10.9	3.8	8.3	856.2	-0.9	-	-883.8	100.0
12. Kerala	52.9	6.0	7.5	-0.5	34.7	-6.4	2.2	-1.0	0.5	0.3	3.7	100.0
13. Madhya Pradesh	50.2	11.1	9.0	1.0	7.5	17.7	13.8	-4.7	-0.2	-0.2	-5.1	100.0
14. Maharashtra	61.2	-0.2	-10.0	9.2	3.3	6.7	9.7	6.6	-3.1	-16.7	33.2	100.0
15. Manipur	177.1	-5.1	-7.6	1.6	-2.1	44.9	3.5	0.5	0.3	-2.3	-110.7	100.0
16. Meghalaya	97.0	-0.9	-4.9	6.4	18.4	17.2	-50.8	-0.5	-0.7	-	18.8	100.0
17. Mizoram	60.9	-0.6	-1.4	6.2	-15.8	18.0	43.8	0.7	9.9	-0.3	-21.4	100.0
18. Nagaland	29.6	-1.1	-0.9	-1.0	39.4	-	4.8	-19.6	-	-2.8	51.7	100.0
19. Odisha	34.5	0.1	-4.7	7.9	4.9	17.5	18.2	-0.4	-0.1	24.0	-1.8	100.0
20. Punjab	109.8	-1.7	-10.9	-6.6	-	10.7	2.6	0.4	-0.1	-0.1	-3.9	100.0
21. Rajasthan	83.9	9.0	-4.2	-1.3	10.6	16.4	13.3	0.2	-	-17.9	-10.0	100.0
22. Sikkim	23.0	0.2	-0.6	-2.2	7.6	19.6	3.9	-5.5	-5.6	-0.1	59.8	100.0
23. Tamil Nadu	82.8	1.1	-3.0	0.4	3.9	1.4	4.8	9.4	-	-	-0.9	100.0
24. Telangana	96.7	-0.7	-2.6	0.9	2.5	10.2	4.4	0.9	-	-0.5	-11.8	100.0
25. Tripura	79.0	-1.0	-3.6	-1.8	13.3	1.7	6.4	11.3	-3.7	-	-1.7	100.0
26. Uttar Pradesh	-503.7	4.1	46.2	-10.6	-29.9	616.3	18.9	16.5	-2.8	-5.5	-49.3	100.0
27. Uttarakhand	58.8	0.3	-10.2	-0.5	8.7	36.0	6.6	-15.2	-	0.9	14.7	100.0
28. West Bengal	111.0	2.4	-17.2	-0.1	4.3	1.7	7.2	10.4	-	-0.4	-19.5	100.0
29. Jammu and Kashmir	66.0	-1.1	-3.4	-0.7	19.1	4.8	8.2	-1.4	14.5	-0.3	-5.6	100.0
30. NCT Delhi	-	469.1	-	-	-	-	-	-	-	-	-369.1	100.0
31. Puducherry	123.5	-18.3	-21.4	-3.6	6.2	-7.5	9.3	16.1	-	-6.4	2.1	100.0
All States and UTs	94.8	2.1	-6.1	4.0	7.6	-5.2	8.2	60.3	-1.2	-2.0	-62.6	100.0

‘-’: Nil/Negligible.

Note: (1) Same as in Appendix Table 9.

(2) ‘Others’ include Loans from other institutions, compensation bonds appropriation to contingency fund, inter-state settlement and contingency fund.

(3) In case of Tripura and Manipur the contribution of respective component needs to be seen in light of surplus GFD; for both these states the positive sign of a component represent positive contribution whereas a negative sign represent a negative contribution in reduction of GFD.

Source: Budget documents of the State governments. Details in methodology.